

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:548

ANSWERED ON:05.05.2015

NAXAL ACTIVITIES

Choudhary Shri Ram Tahal;Singh Shri Sushil Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of naxal violence have been reported in the country including Chhattisgarh recently;
- (b) if so, the number of such cases reported along with the number of security personnel/civilians injured and killed and naxalites arrested and killed during the current year, State-wise;
- (c) whether there are reports that naxalites are getting financial assistance from foreign countries or are collecting levies from mines in the country;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the measures being taken by the Government to curb naxalism including initiatives for a dialogue process with the naxal outfits in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in Lok Sabha Starred Question No. 548 for answer on 05.05.2015 regarding Naxal Activities

(a) & (b): State-wise details of number of incidents of LWE violence, security forces killed, civilians killed, LWEs killed and LWEs arrested during the current year (up to 15.04.2015) are annexed. Details of SFs / civilians injured are not centrally maintained.

(c) & (d): No specific intelligence inputs are available to indicate that the LWEs are getting financial assistance from foreign countries. As regards collection of levies from mines in the country, the available inputs indicate that Left Wing Extremist groups, particularly the CPI(Maoist), are reported to extort 'levy' from various sources including illegal mining mafia groups in the LWE affected states.

Crimes related to extortion and fund collection by Left Wing Extremists etc. are registered, investigated and prosecuted by the State Governments concerned. The State Governments have been advised by the Ministry of Mines to establish special anti-extortion and anti-money laundering cells in States to prevent the nexus between illegal mining/ forest contractors/ transporters and the extremists. 21 State Governments have constituted Task Force at State and District Level for monitoring illegal mining.

(e): The Central Government has a multi pronged strategy to tackle LWE insurgency-Security Related Measures;

Development Related Measures; Ensuring Rights & Entitlements of Local Communities and Public Perception Management, wherein it supplements the efforts of the State Governments over a wide range of schemes and measures.

In security related interventions, apart from directly deploying Central Armed Police Forces (CAPFs), the Government of India provides assistance for capacity building of the states through schemes like the Security Related Expenditure (SRE) Scheme, the Construction/ Strengthening of Fortified Police Stations Scheme etc. In addition, other security related interventions include providing helicopters to States, assistance to raise India Reserve Battalions (IRB), modernization and upgradation of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Forces

(MPF scheme) etc.

On the development front, the Central Government is implementing special schemes for LWE affected areas like, the Road Requirement Plan-I (RRP-I), Installation of mobile towers, etc.

To ensure Rights & Entitlements of local communities, the Central Government has enacted the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 to recognise and vest the forest rights and occupation in forest land in forest dwelling scheduled tribes and other traditional forest dwellers, who have been residing in such forests for generations, but whose rights could not be recorded. The Ministry of Tribal Affairs have also issued comprehensive guidelines on 12.07.2012 on issues relating to implementation of the Act.

Under Public Perception Management, the Central Government is implementing the Media Plan to convey the Government's views and schemes to the people of LWE affected areas through the Media.

It is belief of the Government that a combination of calibrated police action, focused development efforts and improvement in governance are the effective instrumentalities to combat LWE insurgency in the long term.

The Central Government is willing to consider any offer of talks from Left Wing Extremists, provided the latter abjure violence and express faith in the democratic process.